

18

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/18/2016

**NAME OF THE PETITIONER(S)** : Industrial Venture Capital Limited

**NAME OF THE RESPONDENT(S)** : Muthur Murugan Mills Limited & 3 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1. ~~TK~~ TK Bhaskar  
Shwetha Vasudevan

Counsel for  
Petitioner



2. R. VIDHIVASANKAR }  
R. Ashok Kumar }

Counsel for Respondents

**ORDER**

Ms Shwetha Vasudevan, counsel for petitioner present. Shri R Ashok Kumar, counsel for respondents present. Both the counsels sought time for submitting final arguments. At request time extended. Put up on 07.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)